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PART-IV
GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT

NOTIFICATION

The 9th October, 2018.

No.LL(B).56/2017/5.—The Meghalaya Societies Registration (Amendment) Act, 2018 (Act No. 9 of 2018) is hereby published for general information.

MEGHALAYA ACT NO. 9 OF 2018.

(As passed by the Meghalaya Legislative Assembly)

Received the assent of the Governor on 7th October, 2018.

Published in the Gazette of Meghalaya Extra-Ordinary issue dated 9th October, 2018.

THE MEGHALAYA SOCIETIES REGISTRATION (AMENDMENT) ACT, 2018.**An****Act**

to further amend the Meghalaya Societies, Registration Act, 1983. Be it enacted by the Legislature of the State of Meghalaya Legislative Assembly in the Sixty-nine Year of the Republic of India as follows:-

**Short title and
Commencement:-**

- 1 (1) This Bill may be called the Meghalaya Societies Registration (Amendment) Bill, 2018.
- (2) It shall come into force at once.

**Amendment of
sub-section (2) of
section 7:-**

2. In Section 7 of the Meghalaya Societies Registration Act, 1983, in sub-section (2), for the words "Two Hundred Fifty Rupees", the words "One Thousand Rupees" shall be substituted.

W. KHYLLEP,
Secretary to the Govt. of Meghalaya,
Law Department.